

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 654-660/2020

VINAY KUMAR MITTAL & ORS.

Appellant(s)

VERSUS

DEWAN HOUSING FINANCE CORPORATION LTD & ORS.

Respondent(s)

Date : 31-01-2020 These appeals were called on for pronouncement
of judgment today.

For Appellant(s) Mr. Ashish Virmani, AOR
Mr. Gollamuni Sri Harsha Datta, Adv.
Mr. Akshay Abrol, Adv.
Mr. Saksham Grover, Adv.
Mr. Himanshu Dhuper, Adv.

For Respondent(s) Mr. Ramji Srinivasan, Sr. Adv
Mr. Sunil Fernandes, AOR
Mr. Anindita Roy Chowdhury, Adv.
Ms. Vatsala Rai, Adv.
Mr. Raghav Chadha, Adv.
Ms. Nupur Kumar, Adv.
Mr. Zeeshan Diwan, Adv.

Mr. Kuldeep S. Parihar, Adv.
Mr. H. S. Parihar, AOR

Mr. Paresh Lal, Adv.
Ms. Simran Bhat, Adv.
Ms. Anannya Ghosh, Adv.
Ms. Sayobani Basu, Adv.
Ms. Anshula L. Bakhru, Adv.
Ms. Dunga P. Manda, Adv.

Hon'ble Mr. Justice L. Nageswara Rao pronounced the
Non-Reportable Judgment of the Bench comprising His
Lordship and Hon'ble Mr. Justice Deepak Gupta.

The appeals are disposed of in terms of the Signed
Non-Reportable Judgment.

Pending application(s), if any, shall also stand
disposed of.

(GEETA AHUJA)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER

(Signed Non-Reportable Judgment is placed on the file)